

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 889
TO BE ANSWERED ON 23RD JULY, 2021**

PRACTICE BY DOCTORS IN RURAL AREAS

889. SHRI CHANDESHWAR PRASAD:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of doctors who have not practiced in rural areas after getting MBBS, PG degrees and diplomas from major Government medical colleges in the country, State/UT-wise and district-wise particularly in Bihar;
- (b) whether any action has been taken/being taken by the Government against such doctors; and
- (c) if so, the details thereof, State/UT-wise particularly in Bihar?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c) The issue of compulsory rural service by doctors is governed under the policy of the respective State Government. The concerned State Government takes action against the doctors for violation of the conditions of the bond imposed in this regard. Therefore, no such information is maintained centrally.